

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Review Petition No. 18/RP/2024

in

Petition No. 10/TT/2019

Subject : Petition for review of the order dated 21.6.2023 in Petition No. 10/TT/2019 to the extent of the line length and date of commercial operation (COD) in respect of Asset-XXIV as declared by APTRANSCO.

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)

Respondents : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO) and 4 Others

Date of Hearing : **30.4.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Mr. V. M. Kannan, Advocate, KPTCL
Shri Shahbaaz Hussain, Advocate, KPTCL
Ms. Stephania Pinto, Advocate, KPTCL
Ms. Diksha Pherwani, Advocate, KPTCL
Ms. Sindhu G Koushik, Advocate, KPTCL
Ms. Harimohana N., Advocate, KPTCL
Shri Mayank Singh, Advocate, KPTCL
Ms. Rumela Biswas, Advocate, KPTCL
Shri Om Batra, Advocate, APTRANSCO

Record of Proceedings

During the hearing, the learned counsels for the Review Petitioner and APTRANSCO made detailed submissions on the issue of condonation of delay in filing the instant Review Petition and error apparent on the face of the record.

2. After hearing at some length, the Commission directed the parties to file their respective written submissions, within two weeks, with a copy to each other.
3. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

